Andhra Pradesh are still under consideration. It is proposed to cover all the problem villages in the States including Andhra Pradesh during the Sixth Plan period (1980— 85) with the resources to be provided under the revised Minimum Needs Programme in the State Sector supplemented by the funds to be provided under the centrally sponsored Accelerated Rural Water Supply Programme.

## Statistical staff of Directorate of Marketing and Inspectors posted at Nagpur

841. SHRI S. W. DHABE:

SHRI BALESHWAR DAYAL:

Will the Minister of RURAL RE-CONSTRUCTION be pleased to state:

(a) whether Government's attention has been drawn to the waste of expertise of the statistical staff in the Directorate of Marketing and Inspection, Faridabad and Nagpur;

(b) whether the officers posted at Nagpur on transfer from Faridabad are required to do some other work than statistical work; and

(c) if so, what steps Government have taken or propose to take to make  $_{a}$  proper use of the expertise of statistical staff at Nagpur Office?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) No, Sir.

(c) Question does not arise.

## Allotment of Land to Patel Education Society, Delhi

## 842. SHRIMATI MARAGATHAM CHANDRASEKHAR: SHRIMATI PRATIBHA SINGH:

Will the Minister of COMMUNICA-TIONS be pleased to state: (a) whether it is a fact that Spring-dales Schools sponsored by Society named Patel Education Society', Delhi is registered under the Societies Registration Act, 1960 as a nonprofit sharing society and membership of the Society are open to any individual;

(b) whether it is a fact that on the recommendations of his Ministry 'Patel Education Society' was allotted presti-geous land at Pusa Road and Hauz Khas at the rate of Rs. 5,000 per acre, if so, what are the details in this regard;

(c) what is the total receipt/income of the Society and expenditure (head-wise) during the last three years and what is the total assets of the Society, category-wise;

(d) what are the names and addresses of the present management and other members alongwith their designation and since when they were elected and whether they continue in office as per its bye-laws; and

(e) whether these members are re ceiving remuneration, if so, under what provision of the Act they get remunera tion?

## THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANK ARAN AND): (a) Yes, Sir.

(b) The Society was allotted 1.80 acres for school purposes and 2.34 acres for playground  $i_n$  Pusa Road, and 4.92 acres in Dhaula Kuan area for school building in 1961 and 1978 respectively at a premium of Rs. 5,000/- per acre and 5 per cent thereof as annual ground rent for school purposes, and only an annual licence fee of Re. 1/- per acre for playground purposes. No land has ! been allotted at Hauz Khas.